

Notification Regarding the Revision of Minimum Rates of Wages for the Employment in Footwear Making Industry under the Minimum Wages Act.

திருத்த அறிவிக்கை.

[கடித எண் 23283/ஜெ1/2018-1, தொழிலாளர் மற்றும் வேலைவாய்ப்புத் துறை, 21 டிசம்பர் 2018.]

தமிழ்நாடு அரசிதழ் வெளியீடு எண் 40, நாள் 3-10-2018, பக்கம் II—பிரிவு 2-ல் பக்க எண் 914-915, அறிவிக்கை எண் No. II(2)/LE/859/2018, அரசாணை (2D) No. 83, தொழிலாளர் மற்றும் வேலைவாய்ப்பு (J1)த் துறை, நாள் 2018 செப்டம்பர் 14-க்கு முக்கண்டவாறு திருத்தம் வெளியிடப்படுகிறது:—

திருத்தம்

அரசாணை (2D) No. 83, தொழிலாளர் மற்றும் வேலைவாய்ப்பு (J1)த் துறை நாள் 14-9-2018-ல் பக்க எண் 915-ல் உள்ள அட்டவணையில் Explanations 2(i)-ல் 4-வது வரியில் "any increase of" என்றிருப்பதை "an increase of" என்றும் 6-வது வரியில் "dearness allowance" என்றிருப்பதை "dearness allowance" என திருத்தி வாசிக்கவும்.

க. அமிந்தஜோதி
அரசு துணைச் செயலாளர்.

YOUTH WELFARE AND SPORTS DEVELOPMENT DEPARTMENT

Nominations of certain persons as members to the Syndicate of Tamil Nadu Physical Education and Sports University for certain period under the Tamil Nadu Physical Education and Sports University Act.

[G.O. (1D) No. 50, Youth Welfare and Sports Development (YW2), 27th December 2018, மனக்கூழி 12, விளம்பி, திருவள்ளூர் ஆண்டு-2049.]

No. II(2)/YWSD/57/2019.—In exercise of the powers conferred under Section 22(2) Class II - Other Members (b) of the Tamil Nadu Physical Education and Sports University Act, 2004, the Hon'ble Governor-Chancellor hereby nominate the following two members to the Syndicate of Tamil Nadu Physical Education and Sports University for a period of three years with effect from 01-12-2018.

- Dr. K. Mohanraj,
Physical Director and NCC Officer,
SSV Higher Secondary School (Govt. Aided)
10, Ganapathi Agraharam,
Kodumudi, Erode District-638 151.
- M. Thirunavukkarasu,
Former District Inspector of Physical Education,
Namakkal.

DHEERAJ KUMAR,
Principal Secretary to Government.

LATE NOTIFICATIONS:

NOTIFICATIONS BY GOVERNMENT

ENVIRONMENT AND FORESTS DEPARTMENT

Secretariat, 16th January 2019.

No. II(2)/EF/58/2019.

[Forests - Tamil Nadu State Biodiversity - Reconstitution of the Tamil Nadu State Biodiversity Board - Orders - Issued.]

The following Government Order is Published:—

[G.O. Ms. No. 158, Environment and Forests (FR.5), 31st December 2018, மனக்கூழி 16, விளம்பி, திருவள்ளூர் ஆண்டு-2049.]

READ:-

- G.O. Ms. No. 14, Environment and Forests (FR.5) Department, dated 31-01-2017.
- From the Principal Chief Conservator of Forests and Chief Wildlife Warden Letter No. WL4/47658/2018, dated 09-11-2018

ORDER:- G.O. Ms. No. 158, Environment and Forests (FR.5), 31st December 2018

In the Government Order first read above, the Government have constituted the Tamil Nadu State Bio-diversity Board with the following members:—

- | | | |
|---|--|-------------------|
| 1 | Hon'ble Minister (Forests) | Chairperson |
| 2 | Principal Secretary to Government, Environment and Forests Department | Ex-officio Member |
| 3 | Secretary to Government, Agriculture Department | Ex-officio Member |
| 4 | Secretary to Government Animal Husbandry, Dairying and Fisheries Department | Ex-officio Member |
| 5 | Principal Chief Conservator of Forests | Ex-officio Member |
| 6 | Principal Chief Conservator of Forests and Chief Wildlife Warden | Ex-officio Member |
| 7 | Dr. D. Narasimhan, Associate Professor, Department of Botany, Centre for Floristic Research Madras Christian College, Tambaram, Chennai - 600 059. | Member |